

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.73 of 2013 & IA 116 of 2013

Dated : 17th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Assam Power Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy Ranganadhan
Mr. Sakie Jakharia

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R-1
Ms. Swagatika Sahoo

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter for hearing on **23.10.2013**.

COURT MASTER